

(2024) 03 TEL CK 0003

High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 13570 Of 2023

M.Sunitha

APPELLANT

Vs

State Of Telangana

RESPONDENT

Date of Decision: March 18, 2024

Acts Referred:

- Telangana State And Subordinate Service Rules, 1996 - Rule 22, 22A

Hon'ble Judges: T.Madhavi Devi, J

Bench: Single Bench

Final Decision: Allowed

Judgement